

### **NOTICE**

This is to bring to your kind notice that a list of Cr.M.P. Case files which stood “Dismissed for Default” and are lying in the Section in want of the D.F.D. memo to be received by the learned Advocate(s) appearing in these cases is enclosed herewith.

The learned Advocate(s) appearing on behalf of petitioner(s) are requested to receive the Memo of D.F.D. of concerned case (as per list) from the Cr.M.P. Section within a fortnight from the date of publication of this notice, failing which the files will be placed before the learned Registrar General for formal orders.

List of D.F.D cases of Cr.M.P. [as on 28.05.2025] are as following :

<b>Sl. No.</b>	<b>Cr. M.P Case No.</b>	<b>Year</b>	<b>Date of Peremptory Order</b>	<b>DFD Date</b>	<b>Name of Ld. Counsel(s)</b>
1	2309	2023	11.04.2025	26.04.2025	Mr. Ajay Kr. Pathak
2	3816	2023	01.07.2024 & 28.03.2025	16.07.2024	Mr. Pankaj Kumar (P.P.)
3	703	2025	28.03.2025	15.04.2025	Mr. Aditya Kumar Jha
4	784	2024	28.02.2025	29.03.2025	Ms. Priyanka Agrawal
5	718	2025	28.03.2025	15.04.2025	Mr. Rakesh Kumar

6.	451	2024	28.03.2025	12.05.2025	Mr. Dheeraj Kumar
7.	447	2025	21.03.2025	03.05.2025	Mr. Raja Ravi Shekhar Singh
8.	462	2025	28.03.2025	12.05.2025	Mr. Abhay Kr. Chaturvedy
9.	1233	2023	25.04.2025	12.05.2025	Mr. Deepankar